### GOVERNMENT OF INDIA MINISTRY OF STEEL

# LOK SABHA UNSTARRED QUESTION NO.3304

FOR ANSWER ON 23/03/2022

#### **ACTIVITIES UNDER CSR**

3304. SHRI D.K.SURESH:

Will the Minister of STEEL be pleased to state:

- (a) whether the Government is aware that the Steel Public Sector Undertakings (PSUs) are taking up various activities under Corporate Social Responsibility (CSR);
- (b) if so, the details thereof;
- (c) the details of the total expenditure made under the CSR by Steel PSUs during the last three years;
- (d) the details of the year-wise expenditure against respective PSUs; and
- (e) whether the Government has any mechanism to ensure CSR fund should be spent as per the norms and if so, the details thereof?

#### ANSWER

THE MINISTER OF STEEL

(SHRI RAM CHANDRA PRASAD SINGH)

(a)to(e): The Government provides the broad framework for Corporate Social Responsibility (CSR) through Section 135 of the Companies Act, 2013 ('Act'), Schedule VII of the Act and Companies (CSR Policy) Rules, 2014. Under the Act, CSR is a Board driven process and the Board of the company is empowered to plan, decide, execute and monitor CSR activities based on the recommendations of its CSR Committee. The CSR framework is disclosure based and CSR mandated companies are required to file details of CSR activities annually in the MCA21 registry. For any violation of CSR provisions, action can be initiated by the Government against such non-compliant companies as per provisions of the Companies Act, 2013 after due examination of records and following due process of law.

Department of Public Enterprises has also issued guidelines dated 10.12.2018 on CSR expenditure by Central Public Sector Enterprises (CPSEs) to all administrative Ministries and CPSEs, inter-alia, stipulating that all the CSR activities are to be undertaken as per provisions of Section 135 and Schedule VII of Companies Act, 2013.

The details of the total expenditure made under the CSR during last three years, year-wise, by Steel CPSEs are given at **Annexure I.** 

\*\*\*\*\*

## **Annexure-I**

(Reply to part (a) to (e) of the Lok Sabha Unstarred Question No. 3304 for answer on 23.03.2022)

# <u>Statement showing the total expenditure made under the CSR during last three years, year-wise, by Steel CPSEs:</u>

Name of the CPSE	CSR Expenditure (Rs. in lakh)			Total
	2018-19	2019-20	2020-21	
Steel Authority of India Ltd. (SAIL)	3118	2756	4718	10592
Rashtriya Ispat Nigam Ltd. (RINL)	1030	796	1011	2837
NMDC Ltd.	16724	19999	15862	52585
MOIL Ltd.	929	1274	1318	3521
MECON Ltd.	17	330	45	392
KIOCL Ltd.	33	331	885	1249
MSTC Ltd.	200	54	* Nil	254

<sup>\*</sup> Due to losses incurred during FY 2018-19, the average net profit for 2019-20 and 2020-21 was negative resulting in zero CSR budget allocation.